SHRI H. M. TRIVEDI: This Resolution in regard to electing a Member gation, Prof D. P. Chattopadhyaya, that from the Rajya Sabha. As far as the he should stand by the Manila Declaration issue raised by the hon. Member is concerned, it is being looked into by this rather than avoid making Ministry.

## MR. CHAIRMAN: The question is:

manner as the Chairman may direct, one member from among the members of the House to be a member of the National Shipping Board, in the vacancy caused by the retirement of Shri T. K. Srinivasan from the membership of the Rajya Sabha on the 2nd April, 1976."

The motion was adopted.

## LEAVE OF ABSENCE TO SHRI AHMAD HOSSAI MONDAL AND SHRI BHAIRON SINGH SHEKHAWAT

MR. CHAIRMAN: I have to inform Members that the following letter dated the 2nd May, 1976, has been received from Shri Ahmad Hossain Mondal:

"As I shall have to attend the United Nations Conference for Trade and Development (UNCTAD) as a member of the Indian Delegation to be held at Nairobi on and from 5-5-76 to 28-5-76, I will not be able to attend the next Session of the Rajya Sabha commencing from 10-5-76.

I shall be highly obliged if you kindly grant me leave of absence from the House for the said Session."

SHRI BHUPESH GUPTA: (West Bengal): Sir, I am not objecting to it. All I would say is that the Indian Delegation is not behaving well. For example, he is

is a have told the leader of the Indian Deleand the integrated commodity programme comments on Dr. Kissinger's speech, which was an atrocious and outrageous speech, and trotted out his own ideas. The Indian Delegation "That in pursuance of sub-section 2(a) has created some complications there beof section 4 of the Merchant Shipping cause the speech of Prof. D. P. Chatto-Act, 1958 (44 of 1958), read with sub- padhyaya gave rise to some misgivings as rule (2) of rule 4 and rule 5 of the if India was backing out of the Manila National Shipping Board Rules, 1960, Declaration and of the UNCTAD Secrethis House do proceed to elect, in such tariat plan for the integrated commodity programme.

> Sir, people were surprised that Prof. D. Chattopadhyaya did not criticise Dr. Kissinger's ten thousand word speech which was really a declaration that the neo-colonial exploitation would continue in so far as economic and other matters were concerned. Therefore, will you kindly ask your Secretariat to convey to that particular Member of ours that he should try to correct the erring Minister so that he defends our national honour and national interest and does not get our country isolated from the Arab nations and African countries? We have strong feelings about

> I am shocked that, while he had asked for leave of absence, he had forgotten that there would be Members sitting in the House who would take exception to the performance of the leader of the Indian Delegation. After creating such a situation, every day, he is trying to give the impression that he is not against the Manila Declaration. Therefore, the Indian Delegation should be advised to support fully the Manila Declaration and the integrated commodity programme which was worked out the UNCTAD. It is not to act as the man Mr. Chattopadhyaya the East and put out his own when there is a collective line to fight American imperialism its Western and allies. Will you kindly convey these things?

MR. CHAIRMAN: Is it the pleasure a member of the Delegation and he should of the House that permission be granted to Shri Ahmad Hossain Mondal for remaining absent from all meetings of the House during the 96th Session of the Raiya Sabha ?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

I have also to inform Members that a letter dated the 8th May, 1976 has been received from Shri Bhairon Singh Shekhawat to the effect that leave of absence from attending the 96th Session of the House be granted to him on account of his detention.

Is it the pleasure of the House that permission be granted to Shri Bhairon Singh Shekhawat for remaining absent from all meetings of the House during the 96th Session of the Raiva Sabha?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

RESOLUTION RE. DELETION OF "RIGHT TO PROPERTY" FROM, AND INCLUSION OF "RIGHT TO EMPLOY-MENT" IN THE CONSTITUTION TO REGULATE ECONOMIC POLICIES IN ORDER TO REMOVE SOCIAL AND **ECONOMIC** INEQUALITIES AND CREATE MAXIMUM EMPLOYMENT OPPORTUNITIES IN THE COUNTRY

बो नत्वी सिंह (राजस्थान) : सभापति जी. मैं म्रापकी मनुमति से निम्न प्रस्ताव उपस्थित करता हं :

"इस सभा की सम्मति है कि ग्राधिक नीतियों को इस प्रकार विनियमित किया जाना चाहिए कि सामाजिक भ्रौर भ्राधिक विषमताएं समाप्त हों श्रीर देश में रोजगार के अधिकतम अवसर दिये जा सकों भौर इन उद्देश्यों की प्राप्ति के लिये यह सभा सरकार से अनरोध करती है वह भारत के संविधान से "सम्पत्ति के मधिकार" को निकालने श्रीर उसमें रोजगार के श्रधिकार को सम्मिलित करने के लिए उसमें प्रदत्त मुल ग्रधिकारों में संशोधन करने के लिए तस्काल कदम उठाये।"

[Mr. Deputy Chairman in the Chair.]

उपसभापित जी, जब कांग्रेस ग्राजादी की लढाई लड रही थी तभी उसने यह निश्चित कर लिया था कि हम इस देश का नियोजित विकास करेंगे, श्रौर इसके लिए एक कमेटी भी बनाई गई जिसने स्वतंत्रता-प्राप्ति के बाद अपने लक्ष्य निर्धारित किए । आजादी आने के बाद भी, जब स्वराज्य भ्राया, तो बाप ने जो राष्ट्रपिता थे, उन्होने एक बात कही जो हमारी समस्त धार्षिक नीतियों का स्राधार है सौर होनी चाहिए। उन्होंने कहा कि स्वराज में हम "हरएक प्रांख के हर ग्रांसु को पोंछ देगे।" पण्डित जवाहरलाल जी ने श्राजादी के बाद योजनाओं के द्वारा, देश की पंच-वर्षीय योजनात्रों के द्वारा, इस देश के विकास की प्राधारिशाला रखी । इसमें कोई दो राय नहीं कि इन पंचवर्षीय योजनाम्रो के दौरान हमारे देश पर कई तरह के ऐसे संकट आए जिससे, जिस दिशा में हमें जाना चाहिए था, हमारी जो श्राय के स्रोत थे उनको जिस तरफ हमें लगाना चाहिए या उससे दसरी तरफ मजबरन हमें ग्राय के स्रोत लगाने पड़े चाहे वह 1962 में चीन के साथ यद हो चाहे सन् 1965 में पाकिस्तान के साथ यद्ध हो, चाहे फिर बांगलादेश के लिए जो लड़ाई लड़ी गई 1971 में, वह हो; उसके कारण हमारी पंचवर्षीय योज-नाओं पर जो धन खर्च होना था जिससे हमारेदेश का विकास हो सकताथा, उसमें कमी प्राई। इसके बावजूद यह सही है कि हमारी पंचवर्षीय योजनाम्नों के सही परिणाम आए हैं जिनके फलस्वरूप हमारे देश में एक तरह से श्रीद्योगिक क्षेत्र में हम श्रागे बढ़े हैं, टेक्निकल क्षेत्र में हम ग्रागे बढ़े हैं; भीर भ्राज हम बड़े फछा के साथ कह सकते हैं कि भाज जितनी हमारी भाणविक शक्ति है उसमें हम विश्व के छः देशों में से एक हैं, ग्रंतरिक्ष में हमारे यहां भ्रार्यभट्ट है । हम गौरवपूर्ण तरीके से कह सकते हैं कि इन दोनों क्षेत्रों में हमने प्रगति की है। नेकिन इसके साथ-साथ एक दूसरे दृष्टिकोण से भी हमें ग्रपनी इन योजनाभीं को देखना होगा।